

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1360 of 2019

IN THE MATTER OF:

Embee Software Pvt. Ltd.
Versus

...Appellant

IDS Next Business Solutions Pvt. Ltd.

...Respondent

Present:

Appellant : Mr. L Zaffer Ahmad Advocate

Respondent: Mr. Goutham Shivshankar , Mr. Shantanu Singh Advocates

O R D E R

25.02.2020 At request of Respondent side the matter is adjourned to **19th March,2020.**

In the meanwhile, the Learned counsel for the Respondent to file a copy of Reply for response to the Appellant side, copy of the Reply shall be filed by the Learned counsel for Respondent, three days before the next date of hearing. The copy of paper book shall be served on the Respondent. Reply may be filed before the next date of hearing.

(Justice Venugopal M.)
Member (Judicial)

(V.P.Singh)
Member (Technical)

(Alok Srivastava)
Member(Technical)

sr/nn